

(b) the projects taken up and the amount allocated State-wise?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): (a)

and (b). The details of financial assistance received/committed from foreign countries for housing schemes for low income groups and economically weaker sections are as under:

Housing Development Finance Corporation (HDFC)

i) International Finance Corporation, Washington.	—	Rs. 25 lakhs	This amount is contribution towards share capital.
ii) Aga-Khan Fund for economic development	—	Rs. 25 lakhs	
iii) US AID	—	U.S. \$ 35 m	Fully Drawn
iv) KFW (West Germany)	—	D.M. 25 m	Disbursement just commenced.

The State-wise figures of assistance specifically connected with resources raised internationally are not maintained by the recipient organisations as these resources are pooled with resources raised within the country.

According to HDFC, the beneficiaries comprise mainly low and middle income groups. However, the beneficiaries covered under KFW of credit would be mostly families whose income is below Rs. 700 per month.

Gujarat Rural Housing Finance Corporation Limited.

i) International Finance Corporation, Washington.	—	Rs. 10 lakhs	This amount is contribution towards share capital
ii) Aga-Khan Fund for economic development.	—	Rs. 10 lakhs	

Housing and Urban Development Corporation (HUDCO)

KFW (West Germany) ment	—	D M. 30 m	Agreement signed. Disbursement not started.
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Women Farm Labour

8915. KUMARI UMA BHARATI: Will the Minister of LABOUR be pleased to state:

(a) the percentage of women in farm labour;

(b) the steps Government propose to take to ameliorate the lot of women farm labour;

(c) whether Government propose to employ sufficient lady officers to implement the measures proposed to be taken in

this behalf; and

(d) if so, the details thereof?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN):

(a) The percentage of women farm labour in India excluding Assam is 37.42 according to 1981 Census.

(b) State Government have been advised to enforce minimum wages in agricultural occupations and periodically revise the same. Besides, various schemes are being implemented under anti-poverty programme such as IRDP and Jawahar Rozgar Yojna which are aimed at ameliorating the lot of the poorest section of the community which include the bulk of agriculturual labour includingn women farm labour.

(c) There is not such proposal before the Government.

(d) Does not arise.

[*Translation*]

Manufacturing of Catechu

8916. SHRI SANTOSH KUAR GANGWAR: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether adulterate Catechu is being manufactured in the country; and

(d) if so, its, effect on health and the action proposed to be taken to check it?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) and (b). Samples of various articles of food including Catechu are regularly drawn by the States/Union Territories from various manufacturers/distributors and dealers under the povisions of the Prevention of Food Adulteration Act,

1954 and the rules made thereunder.

On analysis, if a sample is found adulterated on any account, appropriate legal action is taken against the offenders.

Harmful effects on human body due to consumption of adulterated catechu depends upon the quainty and type of adulteration.

[*English*]

Demands Accepted on the Eve of Dr. Baba Saheb Ambedkar's Birth Centenary

8917. SHRI VAMANRAO MAHADIK: Will the Minister of WELFARE be pleased to state:

(a) whether on the eve of late Dr. Babasaheb Ambedkar's Birth Centenary Government have decide to accept some demands of the people;

(b) if so, the details of the demands accepted and how these are going to be implemented; and

(c) whether the benefits will be awarded on the caste recognition or on the basis of economic slab (Income Group)?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN):

(a) to (c). Government have decided to observe Baba Saheb Dr. B.R. Ambedkhar's birth Centenary from 14th April, 1990 to 14th April, 1991 in a befitting manner.

Government is finalising various programmes which would be appropriately implemented during the Centenary Celebrations.

Liquor Advertisement in Newspapers

8918. SHRI A. VJAYARAGHAVAN: Will the Minister of WELFARE be pleased to state: